

(b) No.

(c) Does not arise.

(d) The construction of 788 tenements has been undertaken by the West Bengal Government for the benefit of the industrial workers.

**SUBSIDISED INDUSTRIAL HOUSING SCHEME
ORISSA**

483. Shri Lokenath Mishra: Will the Minister of Works, Housing and Supply be pleased to state:

(a) the amount, if any, sanctioned and paid to the Government of Orissa under the subsidized Industrial Housing Scheme;

(b) whether the Government of Orissa has spent the amount directly or through the Industrial Employers or as direct payment to the employees under the Industrial Housing Scheme;

(c) the names of the places where the tenements have been built; and

(d) the cost of their construction?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): (a) and (b). Rs. 3.79 lakhs as loan and an equal amount as subsidy under the subsidised industrial housing scheme have been sanctioned for the construction of 281 tenements at Cuttack by the Government of Orissa. Out of this Rs. 2.53 as loan has so far been paid to that Government. A further sum of Rs. 23.09 lakhs as loan and Rs. 4.72 lakhs as subsidy have been sanctioned under the subsidised industrial housing scheme to industrial employers. Out of this Rs. 5.67 lakhs as loan and Rs. 3.78 lakhs as subsidy have actually been paid to the industrial employers. No amount has been sanctioned or paid to the employees. In addition under the industrial housing scheme of 1949 a loan of Rs. 20 lakhs has been sanctioned to Orissa Government out of which they have utilised Rs. 16 lakhs.

(c) and (d). A statement is placed on the Table of the House. [See Appendix III, annexure No. 33].